

Parliament Session Wrap

Winter Session: November 29, 2021 to December 22, 2021

Government Bills passed by Parliament during the Winter session

Short Title	Key Objectives
* The Farm Laws Repeal Bill, 2021	Repeals the Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020, the Farmers (Empowerment and Protection) Agreement on Price Assurance and Farm Services Act, 2020, and the Essential Commodities (Amendment) Act, 2020.
The Assisted Reproductive Technology (Regulation) Bill, 2020	Regulates Assisted Reproductive Technology (ART) services and banks. Also specifies conditions for gamete donation and storage.
The Surrogacy (Regulation) Bill, 2019	Regulates surrogacy and constitutes the National and State ART and Surrogacy Boards to regulate surrogacy clinics.
The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021	Declares six new NIPERs as institutions of national importance, and sets up a Council to coordinate the activities of all NIPERs.
The Dam Safety Bill, 2019	Provides for the surveillance, inspection, operation, and maintenance of specified dams across the country.
* The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021	Clarifies that increase in pension at ages 80, 85, 90, 95, and 100 years of age will apply when retired judges complete such age.
* The Delhi Special Police Establishment (Amendment) Bill, 2021 – Replaces an Ordinance	Permits extension of the term of the Director of the CBI up to five years.
* The Central Vigilance Commission (Amendment) Bill, 2021 – Replaces an Ordinance	Permits extension of the term of the Director of Enforcement up to five years.
* The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021 – Replaces an Ordinance	Corrects a drafting error in the Act.
* The Election Laws (Amendment) Bill, 2021	Links electoral roll data with Aadhaar ID, allows for updation of rolls four times a year, and makes some provisions gender neutral.
*# The Appropriation (No.5) Bill, 2021	Authorises extra expenditure from the Consolidated Fund of India for the financial year 2021-22.

* These Bills were introduced during Winter Session, 2021.

This Bill was passed by Lok Sabha on December 20, 2021. It will be considered passed by both Houses on January 3, 2022.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by one House and pending in the other House

LOK SABHA		
Short Title	Introduced on	Passed by Lok Sabha, Pending in Rajya Sabha
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 July 2019	Passed on 31 July 2019

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills pending in both Houses

LOK SABHA		
Short Title	Introduced on	Status
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021
The Wild Life (Protection) Amendment Bill, 2021	17 Dec 2021	Not referred to Standing Committee
The National Anti-Doping Bill, 2021	17 Dec 2021	Not referred to Standing Committee
The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2021	17 Dec 2021	Referred to Standing Committee on 21 Dec 2021

The Biological Diversity (Amendment) Bill, 2021	16 Dec 2021	Referred to Joint Committee on 20 Dec 2021
The DNA Technology (Use and Application) Regulation Bill, 2019	8 Jul 2019	Standing Committee Report on 3 Feb 2021
The Anti-Maritime Piracy Bill, 2019	9 Dec 2019	Standing Committee Report on 11 Feb 2021
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021
The Personal Data Protection Bill, 2019	11 Dec 2019	Joint Committee Report on 16 Dec 2021

RAJYA SABHA

Short Title	Introduced on	Status
The Mediation Bill, 2021	20 Dec 2021	Referred to Standing Committee on 20 Dec 2021
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Cinematograph (Amendment) Bill, 2019	12 Feb 2019	Standing Committee Report on 16 Mar 2020
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79 th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	31
Bills introduced during the session	13
Bills passed during the session	11
Bills withdrawn during the session	0
Bills pending at the end of the session	33

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